

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.234 - CP 42 of 2017
Item No.235 – IA 169 of 2017
Item No.236 – IA 170 of 2017
Item No.237 – IA 171 of 2017
Item No.238 – IA 172 of 2017
Item No.239 – IA 173 of 2017
Item No.240 – IA 174 of 2017
Item No.241 – IA 175 of 2017
Item No.242 –Comp. Appl. 34 of 2021

Item No.239 –Comp. Appl. 34 of 2021

Proceedings under Section 241-242

IN THE MATTER OF:

Virendra R Gandhi & Ors
V/s
Vadilal Industries Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..30/11/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sharan Jagtiani, Adv. a.w Mr. Arjun Sheth, Adv.
For the Respondent : Mr. Saurabh Soparkar, Sr. Adv. a.w Mr. Parth
Contractor for R-2.4.5, Mr. Pavan Godiawala, Adv. for
R-3 & 7

ORDER

List for further consideration on 18.01.2023.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**